Name of the corporate debtor: IMPACT METALS LIMITED; Date of commencement of CIRP: 25/05/2023; List of creditors as on: 24/06/2023 Annexure - 7

List of operational creditors (Government dues)

. Z %		7			2.	
Details of Claimant	Department Governme Date of Amount receipt claimed			Employees' State Insurance Corporation	Office of	Central Tax
	Governme nt	Section (Section (Sec		State 10/06/2023 Government THROUGH POST	A	Corcinition
Details of claim received	nme Date of Amount Amount receipt claimed of claim			10/06/2023 275419 THROUGH POST	10/06/2023 1899216	
	Amount claimed			275419	1899216	
	Amount of claim	admitted	50 m 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	275419	1899216	
	Nature of claim	•	1.1	275419 Statutory Dues	Statutory dues	
Details of claim admitted	Amount covered by	security	interest	-	-	
	Amount Amount Whethe covered by covered by related	guarantee		-	-	
	Whether related	party?		1	-	
	Amount Whether % of voting covered by related share in	CoC, if	applicable	Nii		
Amount of Amount Amount contingent of any of claim	claim			1		
Amount of any	mutual dues,	that may	be set-off	1	•	
Amount of claim	not, admitted				•	
Amount of Remarks, if claim under any	verification			-	0	
Remarks, ii				1		



